

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:13
ANSWERED ON:09.11.2010
RESTRICTION FOR MOVEMENT
Choudhary Shri Harish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the movement of Indian and foreign nationals is banned on the National Highway-15 connecting the Indo-Pak Border;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether any proposal to provide relaxation on the said ban has been received from the Government of Rajasthan; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) & (b): No. However, certain areas near the international border in the State of Rajasthan have been declared as protected areas. As such, no foreigner can enter or stay without obtaining a Protected Area Permit (PAP) from the competent authority. Besides, Government have notified restriction in areas falling within the jurisdiction of 22 police stations in the district of Barmer (7), Jaisalmer (8), Bikaner (4) and Jalore (3). The permit issued by competent authority is required to enter these areas.

(c) & (d) The Government has relaxed protected area/ restricted area permit regime in some identified areas after consultation with State Government of Rajasthan. Necessary communication was issued to the State Government on 25.2.2010, excluding certain areas from the PAP regime.